

औद्योगिक वित्त निगम द्वारा निर्धारित किये जाएं, वस्त्र आयुक्त के माध्यम से प्रस्तुत किये जाएंगे ;

12. इन आवेदन पत्रों के सम्बन्ध में कार्यवाही वस्त्र आयुक्त द्वारा आवेदनकर्ता मिलों के निर्यात निष्पादन के क्रम में की जाएगी और ऋणों के देने के सम्बन्ध में और यदि अनुमत हो तो ब्याज की रियायती दर के सम्बन्ध में अपनी सिफारिशों के साथ उन्हें औद्योगिक वित्त निगम को अग्रेषित कर दिया जायगा

PURCHASE OF RUBBER BY CENTRE

1266. SHRI C. K. CHANDRAPPAN : Will the Minister of FOREIGN TRADE be pleased to state:

- (a) the amount spent by the Centre for buying rubber from open market in Kerala last year;
- (b) how far it has averted the crisis in rubber industry; and
- (c) whether this policy will continue this year too ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) As there was fall in indigenous rubber prices due to low off-take by the manufacturers, the State Trading Corporation was directed in October, 1970 to enter in the rubber purchase operations. The Corporation has got 4 centres at Cochin, Kottayam, Calicut and Parakod and rubber purchase operations are continuing. In December 1971, Government of Kerala were given a loan of Rs. 2.5 crores for rubber purchase operations and two instalments of Rs. 50 lakhs each have since been released for the purchase of rubber from small growers.

Rubber was purchased by State Trading Corporation and Kerala State Government at a value of Rs. 6.53 crores during the year 1971.

(b) and (c). The price of rubber has not improved to the notified level. However, the price prevailing at Rs. 375

per 100 kgs. for lot rubber in December, 1971 has risen to Rs. 465 per 100 kgs. as on 21-3-1972. The entry of the Kerala State Government in December, 1971 in addition to S. T.C. in the rubber market has helped the rubber industry and is expected to stabilise prices of rubber.

COMPLAINT RE : DISTRIBUTION OF RAW CASHW NUTS

1267. SHRI C. K. CHNADRAPPAN : Will the Minister of FOREIGN TRADE be pleased to state:

- (a) whether Government have received any complaint regarding the policy of the Cashew Corporation of India in distributing the raw cashew nuts;
- (b) if so, the nature of the complaint; and
- (c) the decision of the Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) The distribution of raw cashew nuts should be made only on the basis of the past export performance of the parties.

(c) The Standing Advisory Committee of Cashew Corporation of India which includes representatives of the industry also, has reviewed the matter and recommended that the present distribution policy should be continued for distribution of raw cashew nuts. The Government is examining the recommendation.

REORGANISATION OF KERALA HANDLOOM INDUSTRY

1268. SHRI C. K. CHANDRAPPAN : Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have received any comprehensive scheme from Kerala proposing the reorganisation of the handloom industry and seeking centre's assistance;

(b) if so, the salient features of this scheme; and

(c) the decision taken by the Centre in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE): (a) to (c). Certain proposals for reorganisation of the handloom industry in Kerala were received in June, 1971. The main features of the proposals were as follows:

- (1) The quantum of working capital loans granted to handloom cooperative societies, under the Reserve Bank of India Scheme of Handloom Finance, should be raised from 25 to 50 per cent of the turnover of the society concerned in the previous year;
- (2) An amount of Rs. 9.50 lakhs should be made available to the Handloom Finance Corporation of Kerala to enable it to revive closed handloom factories; and
- (3) An amount of Rs 1 375 crores should be given to the State Government by way of loans and grants to enable it to bring additional handlooms in the cooperative sector and to make existing cooperative societies viable units

2. The proposals mentioned above were examined and the present position in respect of them is indicated below seriatim;

- (1) The proposal has been referred to the All India Handloom Board for consideration in consultation with the Reserve Bank of India. The Board's comments and/or recommendations are awaited
- (2) The Handloom Finance Corporation of Kerala do not satisfy the criteria laid down by the Reserve Bank of India for getting refinancing facilities. As such the refinancing facility sought for by the Corporation will not be available.
- (3) It has not been found possible to afford any assistance to the State in addition to the Central Assistance already being given for the development of Plan Schemes on the basis of the State's Annual Plans.

REPORT OF LAW COMMISSION REGARDING DISPOSAL OF ARREARS IN SUPREME COURT

1269. **SHRI C. T. DHANDAPANI:** Will the Minister of LAW AND JUSTICE be pleased to state whether Law Commission has submitted an exhaustive Report to Government suggesting measures to tackle the problem of arrears in the Supreme Court and if so, the action taken by Government in this regard?

THE MINISTER OF LAW & JUSTICE AND PETROLEUM & CHEMICALS (SHRI H R GOKHALE): No exhaustive report suggesting measures to tackle the problem of arrears in the Supreme Court has been submitted by the Law Commission. Certain general recommendations relating to the Supreme Court were made by them in Chapter 5 of their 14th Report on "Reform of Judicial Administration" which was submitted in 1958. These recommendations were examined by the Government and action was taken to the extent called for.

COTTON GINNING MILL AT KAKDWIP

1270. **SHRIMADHURYYA HALDAR:** Will the Minister of FOREIGN TRADE be pleased to state

- (a) whether the Cotton Ginning Mill at Kakdwip has been set up?
- (b) the estimated cost of the mill, and
- (c) the employment capacity and ginning capacity of the mill?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Construction work is in progress and is expected to be completed before the commencement of next marketing season of kapas

(b) Rs. 2 5 lakhs.

(c) Mill will employ forty men and its total working capacity in two shifts for five months is 2000 tonnes.

SUPPLY OF PRE-COOKED AND PRE-PACKED FOOD TO PASSENGERS IN TRAINS

1271. **SHRI P. VENKATASUBBAJAH:** Will the Minister of RAILWAYS be pleased to state: